

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

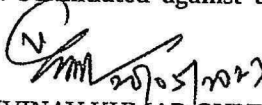
The following transfer and posting are hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (Ms./Sh.)	From	To
1	Raj Kumar EC: 13854/11132664	Reader/ JA in the court of Sh. Vijay Kumar Jha, Spl. Judge (PC Act) CBI.	JA in Record Room & Digitization Cell, RADC.
2	Anita Kanwar EC: 13156	SJA in General Branch, RADC	Reader/ SJA in the court of Sh. Vijay Kumar Jha, Spl. Judge (PC Act) CBI.
3	Vaishali EC: 85880867	PA in the court of Ms. Vidhi Gupta Anand, ACMM, RADC	PA in the court of Md. Farrukh, Spl. Judge (PC Act) CBI, RADC
4	Padam Kumar EC- 53522993	PA in the court of Md. Farrukh, Spl. Judge (PC Act) CBI, RADC, New Delhi	PA in the court of Ms. Vidhi Gupta Anand, ACMM, RADC
5	Sanjay Kumar Dubey EC: 12685/ 82090069	Branch Incharge/JA in Computer Branch, RADC.	Branch Incharge/JA in Vigilance & Litigation Branch, RADC.
6	Sanjay Kumar EC: 13214/ 77107946	Branch Incharge/SJA in Vigilance & Litigation Branch, RADC.	Branch Incharge/SJA in Computer Branch, RADC.

Note: (1) Sh. Sanjay Kumar Dubey, JA, EC: 12685/ 82090069, shall also work as Branch Incharge in Pool Car Section, Library & Protocol Branch.

(2) Sh. Sanjay Kumar, SJA, EC: 13214/ 77107946 shall continue to work as Link PIO, RTI Branch.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 4361-4394-D
/F.7/P&T/Admn/RADC/2023

Copy forwarded for information and necessary action to :-

Dated, Delhi the 20/5/2023

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Court.
5. The concerned official.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I & II Personal File/ACR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi